

tion. (*Interruption*) Though electric and telecommunication facilities have been provided on the bridge, yet it has not been made operational. The bridge has not been declared operational because of the fear that the construction of the bridge is not up to the specified standards. No attention is being paid by the Government in this regard and it is quite possible that in the days to come no bridge would be available at all as the old bridge is already in a very bad condition.

Therefore, I urge the Government to make a statement immediately in this regard and also remove all the faults in the new bridge and declare it operational before the onset of the monsoon season. The Government should make a statement tomorrow in this regard.

[*English*]

SHRI A. INDRA KARAN REDDY (Adilabad): Mr. Chairman Sir, as you are aware Telangana Region in Andhra Pradesh is drought prone and every year people suffer for want of drinking water. This year the situation is so acute that in Belolampally, Sirpur-Kagaznagar, Boath, Adilabad & Utnoor Taluqs due to lack of drinking water people have to use drain water from broken pipes which no doubt is very much drain water from broken pipes which no doubt is very much constaninated. The use of this contaminated water by people is causing widespread gastroenteritis and so far about 20 people have lost their lives.

Due to lack of medical facilities in this area prompt medical care also could not be given to help the people. There is no attempt from any agency to provide drinking water to the people and provide proper medical facilities.

Unless immediate steps are taken to repair the drains/replicating the water pipes, providing spraying material for drains etc. and procuring sufficient quantities of life saving drugs the situation may become worse. Already local dailies are fighting the problem and unless corrective steps are not taken immediately the

situation may become unmanageable.

I urge upon the Minister for Welfare through you, Sir, to look into the above problem and take prompt action through central agencies to proper drinking water, Medical facilities etc. to people of Bellampally, Sirpur-Kagaznagar, Boath, Adilabad, Utnoor Taluqs immediately. Thank you, Sir.

MR. CHAIRMAN: Now the House stands adjourned for Lunch till 1410 hrs.

13.07 hrs.

The Lok Sabha then adjourned for Lunch till ten minutes past Fourteen of the Clock.

The Lok Sabha re-assembled after Lunch at sixteen minutes past Fourteen of the Clock

[SHRI TARA SINGH *in the Chair*]

[*English*]

MR. CHAIRMAN: Now, Papers to be laid on the Table.

PAPERS LAID ON THE TABLE

Review on the working of and Annual Report of the Artifacts Limbs Manufacturing Corporation of India. Lampur for the year 1991—92 along with Audited Accounts and Comments of the Comptroller and Auditor General thereon; etc.,

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): On behalf of Shri Sitaram Kesri, I beg to lay on the table:—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of

section 619A of the Comparison Act, 1956:—

- (i) Review by the Government of the working of the Artifices Limbs Manufacturing Corporation of India, Kanpur, for the Year 1991—92,
- (ii) Annual Report of the Artificial Limbs Manufacturing Corporation of India, Kanpur, for the year 1991—92 along with Audited Accounts and comments of the Comptroller and Auditor General thereon:
- (2) Statement (Hindi and English versions) showing reasons or delay in laying the papers mentioned at (1) above. [Placed in Library See No. LT—4055/93]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Rehabilitation Training and Research, Cuttack, for the year 1991—92, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute of Rehabilitation Training and Research, Cuttack, for the year 1991—92.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library See No. LT—4056/93]

Review on the working of and Annual Report of the Coal Mines Provident Fund, Coal Mines Family Pension and Coal Mines Deposit Linked Insurance Scheme for the year 1991—92, etc.,

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. ABRAR AHMED): On behalf of Shri Ajit Panja, I beg to lay on the table:—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Coal Mines Provident Fund, Coal Mines Family Pension and Coal Mines Deposit Linked Insurance Schemes, for the year 1991—92, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Coal Mines Provident Fund, Coal Mines Family Pension and Coal Mines Deposit Linked Insurance Schemes, for the year 1991—92.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.
- [Placed in Library See No. LT—4057/93]

Review on the working of and Annual Report and Annual Accounts of the Gujarat Cancer and Research Institute, Ahmedabad for the year 1990—91, etc.,

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR): I Beg to lay on the table:—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Gujarat Cancer and Research Institute, Ahmedabad, for the year 1990—91.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Gujarat Cancer and Research Institute, Ahmedabad, for the year 1990—91, together with the Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Gujarat Cancer and Research Institute, Ahmedabad for the year 1990—91.
- (2) A statement (Hindi and English Versions) showing reasons for delay in laying the papers mentioned at (1) above.
[Placed in Library See No. LT—4058/93]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Gujarat Cancer and Research Institute, Ahmedabad, for the year 1991—92.
- (ii) A copy of the Annual Accounts (Hindi and English versions) Gujarat Cancer and Research Institute, Ahmedabad, for the Year 1991—92, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Gujarat Cancer and Research Institute, Ahmedabad, for the Year 1991—92.
- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.
[Placed in Library See No. LT—4059/93]
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Acharya Harihar Regional Centre for Cancer Research and Treatment Society, Cuttack, for the year 1990—921 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Acharya Harihar Regional Centre for Cancer Research and Treatment Society, Cuttack, for the year 1990—91.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.
[Placed in Library See No. LT—4060/93]
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council for Research on Homoeopathy, New Delhi, for the Year 1991—92 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Council for Research in Homeopathy, New Delhi, for the Year 1991—92.
- (8) Statement (Hindi and English versions) showing reasons for

delay in laying the papers mentioned (7) above.

[Placed in Library See No. LT—4063/93]

[Placed in Library See No. LT—4061/93]

(13)(i) A copy of the Annual Report (Hindi and English versions) of the International Institute for population Sciences, Bombay, for the year 1991—92, along with Audited Accounts.

(9) A copy of the Annual Accounts (Hindi and English Versions) of the Chittaranjan National Cancer Institute, Calcutta, for the year 1991—92, together with Audit Report thereon.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the International Institute for population Sciences, Bombay, for the year 1991—92.

(10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

(14) Statement (Hindi and English versions) by showing reasons for delay in laying the papers mentioned at (13) above

[Placed in Library See No. LT—4062/93]

(11) A copy each of the following papers (Hindi and English versions) under sub-section (1) 619A of the Companies Act, 1956—

[Placed in Library See No. LT—4064/93]

(i) Review by the Government on the working of the Hospital Services Consultancy Corporation (India Limited, New Delhi, for the year 1991—92

(15)(i) A copy of the Annual Report (Hindi and English versions) of the National Academy of Medical Sciences (India) New Delhi, for the Year 1991—92, along with Audited Accounts.

ii) Annual Report of the Hospital Services Consultancy Corporation India Limited, New Delhi, for the Year 1992, along with Audited Accounts and comments of the Comptroller and Auditor General thereon

ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Academy of Medical Sciences (India) New Delhi, for the Year 1991—92.

(12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

(16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above

[Placed in Library See No. LT—4065/93]